

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 48**  
TO BE ANSWERED ON 02.02.2017

**RURAL ROAD CONNECTIVITY**

**48. SHRI KAUSHALENDRA KUMAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the amount of funds sanctioned and released by the Union Government to Bihar under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years;
- (b) the number of proposals received from Bihar which are pending with Union Government under the said scheme and the time by which such proposals are likely to be cleared;
- (c) the time by which all rural areas of the country are linked with all weather roads and whether any deadline has been fixed for the same; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Under PMGSY funds released to Bihar during the last three years are as under:

**(Rs. in Crore)**

| <b>Year</b>    | <b>Funds released</b> |
|----------------|-----------------------|
| <b>2013-14</b> | <b>850.83</b>         |
| <b>2014-15</b> | <b>1548.16</b>        |
| <b>2015-16</b> | <b>2781.00</b>        |

(b): As per PMGSY guidelines, the State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry for consideration/approval of projects under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals are in accordance with the programme guidelines and that they have been duly verified by the State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. During the current financial year, Ministry has sanctioned 1331 roads and 70 bridges of length 2759.65 km and 5442.52 mtr. respectively to Bihar. The State has also submitted a proposal of 660 roads covering a length of 1379.56 km and 136 bridges in the Pre Empowered Committee meeting held on 17<sup>th</sup> January, 2017.

(c) & (d): Out of 1,83,599 eligible unconnected habitations across the States under PMGSY, 1,56,273 habitations have been sanctioned by the Ministry, out of which States have reported to have connected 1,21,241 habitations upto December, 2016. As per the recent advisory of the Ministry of Rural Development, the State Governments have been requested to get approval for sanctions of balance works under PMGSY-I/II as per mandate of the scheme and complete them latest by March, 2019 so as to provide connectivity to target habitations.

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